IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 128
CP. No. 217/241-242/PB/2018

IN THE MATTER OF:

Sanjay Aggarwal .... Petitioner
Vs.
Celebration City Projects Pvt. Ltd. .... Respondents

Order under Section 241-242 of the Companies Act

Order delivered on 03.04.2019

Coram:
CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):- Mr. Ramji Srinivasan Sr. Adv. with Mr. Saurabh Kalia, Ms. Sylona Mohapatra, Mr. Nikhil Ramdev, Advs. with Ms. Kanvi Nagpal, PCS,

For the Respondent(s):- Mr. Gursat Singh, Adv. for Ex. Director (Sanjay Agarwal) & for group employees of CD

ORDER

For order see, CP No. 740(PB)/2018.

03.04.2019
Aarti Makker